

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 1061

TO BE ANSWERED ON JULY 24, 2018

ASSISTANCE FOR HOUSE

No. 1061. SHRIMATI NEELAM SONKER:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether an amount of Rs. 1,81,000 (Rupees one lakh and eighty one thousand only) has been allocated/sanctioned to the people living Below Poverty Line (BPL) to construct a liveable house and if so, the details thereof; and
- (b) whether the Government proposes to increase the said amount upto rupees three lakh and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a): Government of India has launched Pradhan Mantri Awas Yojana-Housing for All (Urban) mission on 25th June, 2015 and the mission aims to assist the States / ULBs for providing housing to all its citizens including those belonging to vulnerable categories among the urban poor. The mission comprises four components viz in-situ slum redevelopment; affordable housing through credit-linked subsidy;

affordable housing in partnership; and subsidy for beneficiary-led individual house construction.

A central grant of Rs.1 lakh per EWS house on average under the slum redevelopment programme and Rs.1.5 lakh per EWS house under the AHP and BLC components is admissible under the mission. Under the credit-linked interest subsidy component, interest subsidy of 6.5% on housing loan amounts upto Rs.6 lakhs for a tenure of 20 years is provided to economically weaker sections (EWS) and low income groups (LIG).

Ministry of Rural Development has the mandate to implement housing schemes in rural area. As reported, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana (Gramin), a flagship scheme throughout the country under which financial assistance of Rs.1.20 lakh in plain areas and Rs.1.30 lakh in hilly/difficult areas including Integrated Action Plan (IAP) districts, is provided to the rural households for construction of a dwelling unit.

(b): There is no such proposal under consideration.
